

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES


NEW DELHI? DATED: 23.11.1979

NOTIFICATION

No. 3077 (F.No.261/2/79-ITJ): In exercise of the powers conferred by sub-section(1) of Section 121A of the Income-tax Act, 1961(43 of 1961) and in partial modification of its notification No.2938(F.No.261/2/79-ITJ) dated 16.7.79 as amended from time to time, the Central Board of Direct Taxes hereby directs that the Commissioner of Income-tax(Appeal Central-II & Central-I Calcutta shall perform their functions in respect of such persons assessed to income-tax or surtax or interest tax in the Income-tax Wards, Circles, Districts and Ranges specified in the corresponding entries in columns(2) and column(3) thereof as are aggrieved by any of the orders mentioned in clauses(a) to (h) of sub-section(2) of Section 246 of the Income-tax Act, 1961 in sub-section(1) of Section 11 of Companies(Profits) Surtax Act, 1964(7 of 1964) and in sub-section(1) of Section 15 of the Interest tax Act, 1974(45 of 1974) and also in respect of such persons or clauses of persons as the Board has directed or may direct in future in accordance with the provisions of clause(1) of Sub-section(2) of Section 246 of the Income-tax Act, 1961.

Charges with Headquarters	Income-tax Wards and Circles	Ranges of Inspecting Assistant Commissioners of Income-tax
1	2	3
Commissioner (Appeals) Central-I, Calcutta.	Central Circles- Cal.I/ II/III/V/VI/VII/VIII/ IX/XXVII/XXVIII/XXIX/ XXX & Cuttack, /XXXI/ XXXII/XXXIII/XXXIV	1. Range-I(Central) Cal. 2. Range-II(Central) Cal. 3. Range-V(Central) Cal. 4. Assessment-Range-'A' (Central) Cal. 5. Assessment-Range-'C' (Central) Calcutta.
Commissioner (Appeals) (Central-II) Calcutta	I.T. Central Circles Cal. X/XI/XII/XIII/XV/XVI/ XVII/XVIII/XIX/XX/XXI/ XXII/XXIII/XXIV/XXV/IV/ XIV/XXVI	1. Range-III(Central) Cal 2. Range-IV(Central) Cal. 3. Range-VI(Central) Cal. 4. Assessment Range-'B' (Central) Calcutta.

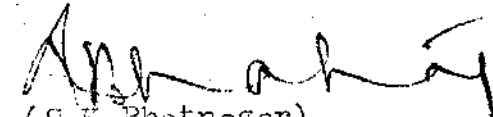
This notification shall take effect from 3.12.1979.


(S.K. Bhatnagar)

Under Secretary, Central Board of Direct Taxes

Copy to:

1. The Commissioner of Income-tax, Calcutta (Central-I), Calcutta - 15 cop:
2. The Registrar, Income-tax Appellate Tribunal, Bombay
3. A.D.I. (R.S. & P) (Bulletin) New Delhi - 5 copies
4. Ad-VI Section/E.D. Section.


(S.K. Bhatnagar)

Under Secretary, Central Board of Direct Taxes.